

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.162 of 2016 (SZ)**

Applicant(s)

Respondent(s)

K.Nagappa  
3/84, Dasarapalli Dinna,  
Hosur Taluk, Krishnagiri District

VS Union of India rep. by its Secretary  
Ministry of Environment and Forest,  
New Delhi and others

Counsel appearing for applicant

Counsel appearing for respondents

M/s.V.Raghavachari, V.Srimathi,  
& V.Lakshminarayanan,  
Avinash, Kamaleshkannan,  
Sai Sathya Jith

Mrs. M.Sumathi for R1 & R2  
Mr.M.K.Subramanian  
& P.Velmani for R3 & R6  
Mr.Abdul Saleem for R4 & R7  
Mrs.Yasmeen Ali for R5  
Mr.G.Jeremiah for R8

Note of the Registry	Orders of the Tribunal
Item No.10	<p>Date: 8<sup>th</sup> August, 2017</p> <p>The Assistant Engineer, Hosur Municipality is present. As per the earlier direction given by this Tribunal dated 9.5.2017 the Hosur Municipality has filed status report. It is stated that out of 10 sheds, 3 sheds have been completed and they are functioning fully. It is further stated that the remaining 5 sheds are to be completed by 15.9.2017 and the other 2 sheds at Rayakottai HUDCO will be completed on 31.10.2017. It is also stated that the Municipality has framed bye-laws as per the direction of the Solid Waste Management Rules, 2016 and the same have been notified in the</p>

Gazette Notification. It is further stated that as per the Solid Waste Management Rules, 2016, source segregation is being done by providing different colours of bins to the households and the Municipality has employed the workers for the purpose of carrying on the said activity. It is further stated that awareness programmes are being conducted constantly not only to the public but also for the school students.

In so far as it relates to the bio-mining project, the DPR which has been approved by the Commissioner of Municipal Administration is being placed before the State Level High Power Committee for approval. The learned Additional Government Pleader submits that shortly the meeting of the State Level High Power Committee will be held and the issue relating to this Municipality and other Municipalities will be taken up and appropriate directions will be given.

The Municipality has also filed photographs to substantiate their case that the Solid Waste Management Rules, 2016 are being implemented.

Post this application for further orders on 20.9.2017.

.....,JM  
(Justice Dr.P.Jyothimani)

.....,EM  
(Shri P.S. Rao)